

(c) whether his attention has been drawn in this connection to the joint disapproval of Government's action by the management and workers represented on the Bipartite Joint Committee for BHEL?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) No decision has been taken in regard to the procurement of equipment for the Chandrapur Thermal Power Project.

(b) BHEL has taken up manufacture of 500 MW units, but no unit manufactured by them has yet been commissioned.

(c) Joint Bipartite Committee for BHEL has urged Government to utilise the indigenous capacity available in the country. The question of disapproval of Government action does not arise as no decision in the matter has been taken.

T.V. Relay Centre at Asansol (West Bengal)

2626. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the T.V. Relay Centre at Asansol (West Bengal) will start functioning;

(b) what are the reasons for delay;

(c) what is the present progress of work of the Relay Centre; and

(d) what is the planning for completing the work?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Interim T.V. service is expected to be commissioned at Asansol during 83-84, for which a temporary tower of lower height is being arranged pending supply and erection of the 150 metre high tower.

(c) and (d) Transmitter has been received. Building construction is in advanced stage of completion. Order for temporary tower has been placed. DGS&D

are being pursued to expedite supply of regular steel tower.

News-Item Captioned "Poland offers help to Orissa power Plants"

2627. SHRI ARVIND NETAM: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the news-item appearing in the 'Economic Times' dated 2-12-82 under the caption "Poland offers help to Orissa Power Plants";

(b) if so, the details of discussions the Polish Consul held with the Chief Minister of Orissa for setting up thermal and hydel plants;

(c) the details of financial and other technical help assured by Polish Consul in this regard and whether some delegation is also visiting India to enter into an agreement; if so, the details thereof;

(d) whether Indians will also be provided training by the Polish Government for the maintenance and proper functioning of such plants, and whether the spare parts, if any, required will also be provided; and

(e) efforts being made by Government to avoid closure of such plants as has been done in some cases of plants?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) Yes, Sir:

(b) to (e) Information is being collected and will be laid on the Table of the House.

अधिष्ठापित क्षमता और विद्युत उत्पादन

2628. श्री शान्तु भाई पटेल : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में विद्युत उत्पादन की कुल अधिष्ठापित क्षमता क्या है ;

(ख) इसमें से जल, ताप और आणविक विद्युत उत्पादन की पृथक-पृथक क्षमता क्या है ; और

(ग) विद्युत उत्पादन के इन तीन संसाधनों में से ऐसा कौन सा संसाधन है, जिस पर भविष्य में सरकार का अधिक बल देने का विचार है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री चन्द्र शेखर सिंह) : (क) 31-1-1983 को कुल स्थापित क्षमता 33875 मेगावाट है ।

(ख) ताप विद्युत 20530 मेगावाट
जल विद्युत 12485 मेगावाट
न्यूक्लीय विद्युत 860 मेगावाट

33875

(ग) केन्द्रीय विद्युत प्राधिकरण में विद्युत विकास के लिए 15 वर्षीय विस्तृत भावी योजना तैयार की जा रही है । इस प्रक्रिया से देश में आर्थिक विकास की वांछित भावी योजना के अनुरूप विद्युत विकास में एक महत्वपूर्ण अध्याय जुड़ जाएगा ।

हिमाचल प्रदेश में सरकार द्वारा अनुमोदित पन बिजली परियोजनाएं

2629. श्री कृष्ण दत्त सुल्तानपुरी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार द्वारा हिमाचल प्रदेश में अनुमोदित पनबिजली परियोजनाओं के नाम क्या हैं ; और

(ख) हिमाचल प्रदेश सरकार द्वारा गत तीन वर्षों के दौरान प्रत्येक परियोजना के लिए कितनी धनराशि की मांग की गई है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री चन्द्र शेखर सिंह) : (क) और (ख) हिमाचल प्रदेश सरकार से प्राप्त हुई 7 जल विद्युत स्कीमें केन्द्रीय सरकार द्वारा स्वीकृत कर दी गई हैं और निर्माण के विभिन्न चरणों में हैं । राज्य सरकार द्वारा मांगे गए इनके व्यौरे और राशि विवरण में दिए गए हैं ।

विवरण

| स्कीम का नाम | | प्रतिष्ठापित क्षमता | राज्य सरकार द्वारा मांगी गई राशि (लाख रुपये) | | |
|--------------|----------------------------|---------------------|--|---------|-----------|
| | | | 1980-81 | 1981-82 | 1982-83 |
| 1. | रोमटोंग (14 × 0.5 मेगावाट) | 60 | | 42 | 70 |
| 2. | बिनवा (12 × 3 मेगावाट) | 137 | | 209 | 165 |
| 3. | भाबा (13 × 40 मेगावाट) | 700 | | 613 | 700 |
| 4. | आन्ध्रा (13 × 5 मेगावाट) | 197 | | 210 | 220 |
| 5. | बेनर (2 × 3 मेगावाट) | .. | | | |
| 6. | थोरोट (13 × 1 मेगावाट) | .. | | 210* | 150** |
| 7. | गाज (13 × 3.5 मेगावाट) | .. | | | (एल० एस०) |

*थोरोट, गाज, होली, नियोगल, खोली तथा नाथ पा झाकरी परियोजनाओं के लिए एक मुश्त प्रवधान ।

**नाथपा-झाकरी, होली, नियोगल, खोली, बस्ती चरण-3, किल्लार और साल चरण-2 और 2 तथा चम्बा विस्तार इसमें शामिल हैं ।